

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

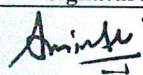
PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 668/9/HDB/2019
NAME OF THE COMPANY	S.P.Y Agro Industries Ltd
NAME OF THE PETITIONER(S)	P.Laxman Kumar & Company
NAME OF THE RESPONDENT(S)	S.P.Y Agro Industries Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Amir Bavani, [Dhir & Dhir Associates],	Advocate	9949216962.	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Basavaraju	Adv.	996677528	
A. Sathya Sai			

ORDER

Counsels representing both sides are present. Counsel for the Respondent filed counter and copy of the same is furnished to the other side. At request of Petitioner's counsel, time is enlarged for filing rejoinder and for hearing submissions. Put up the matter on 07.01.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL